

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 10th October, 2014
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
ON DEFAULT				
1.	Original Application No. 100/2014 (WP 3107/2008) (THC)	Smt.Santosh Sharma Vs. State of Rajasthan & Ors.	Mr. Ashwani Chobisa Adv.	
2.	Original Application No. 101/2014 (WP 1010/2011) (THC)	Santosh Kumar Jangid Vs. State of Rajasthan & 2 Ors.	Dr. M.S. Kachhwaha Adv.	
3.	Original Application No. 103/2014 (WP 13127/2009) (THC)	M/s Hanuman Sahai Gupta Vs. State of Rajasthan & Ors.	Mr. A.K. Bajpai Adv.	
4.	Original Application No. 307/2014 (WP 10170/2008) (THC)	Sarbjot Singh walia Vs. State of Rajasthan & 8 Ors.	Mr. Suresh Sahani Adv.	